

**\*FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**SV BUILDCON PRIVATE LIMITED**  
**OPERATING IN REAL ESTATE AND PART THEREOF AT BIJWASAN NEW**  
**DELHI**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No	Particulars	
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Name – SV Buildcon Pvt Ltd PAN –AAKCS6396Q CIN – U45200DL2007PTC159981
2	Address of the registered office	592A, Bijwasan, South West Delhi, New Delhi, Delhi, India, 110061
3	URL of website	There is no operational website of the CD
4	Details of place where majority of fixed assets are located	As per the Audited Balance Sheet dated 31.03.2023 Agricultural Land at Moradabad, Uttar Pradesh: - Khasra No. 7A, 7B, 15 (Land in Acres: 2.614) - Khasra No. 8 (Land in Acres: 2.458) - Khasra No. 442, 444ka (Land in Acres: 2.93) - Khasra No. 5 (Land in Acres: 0.872) Land Approved by MDA at Moradabad, Uttar Pradesh: - Khasra No. 179, 183 (Land in Acres: 1.2) - Khasra No. 213 (Land in Acres: 0.259) - Khasra No. 150 (Land in Acres: 1.339) - Khasra No. 168mi (Land in Acres: 0.14) (Ony Khasra No. 150 is under the control of the Resolution Professional)
5	Installed capacity of main products/ services	Real Estate
6	Quantity and value of main products/ services sold in last financial year	NIL
7	Number of employees/ workmen	The CD presently has no employees / workmen.
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Information can be sought from the office of RP at A-166 2 <sup>nd</sup> floor, Defence Colony, New Delhi 110024 Email to cirp.svbuildcon@gmail.com / v_parti@yahoo.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Information can be sought from the office of RP at A-166 2 <sup>nd</sup> floor, Defence Colony, New Delhi 110024 Email to cirp.svbuildcon@gmail.com / v_parti@yahoo.com
10	Last date for receipt of expression of interest	30-11-2024
11	Date of issue of provisional list of prospective resolution applicants	10-12-2024
12	Last date for submission of objections to provisional list	15-12-2024
13	Date of issue of final list of prospective resolution applicants	25-12-2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30-12-2024
15	Last date for submission of resolution plans	29-01-2025
16	Process email id to submit EOI	<a href="mailto:cirp.svbuildcon@gmail.com">cirp.svbuildcon@gmail.com</a>

\*FORM G was initially issued on October 6, 2024, but was subsequently canceled. This is an issue of fresh FORM G with CoC approval.



Dated: 15.10.2024  
Place: New Delhi

Vivek Parti  
Resolution Professional  
IBBI/PA-001/IP-P00813/2017-18/11376  
A-166 2<sup>nd</sup> Floor, Defence Colony, New Delhi 110024  
For SV Buildcon Private Limited Under CIRP